ID-DPS-202/1/2025-DPS-DP&S 1/93152/2025



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PART-II(B) HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 1st August, 2025

No. HCMEST/19/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(8) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint temporarily on promotion Shri Angom Subhaschandra Singh, Superintendent as Assistant Registrar in the High Court of Manipur in the Level-12 of Pay Matrix (₹ 53,100–1,67,800) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining vice Shri Sorokhaibam Devendra Meetei, Retired.

He shall be on probation for 2 (two) years.

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

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Further, he shall look after the work of Superintendent (Judl.-II) <u>as an interim measure</u> <u>without any remuneration</u> until further order.

By order etc.,

OJESH MUTUM, Registrar General, High Court of Manipur.

HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 30th October, 2025

No. HCMEST/35/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(8) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint the following Class-II (Grade-IV) Gazetted Officers of the High Court of Manipur temporarily on promotion to the 3 (three) posts of "Assistant Registrar" in order of merit, in the Level-12 of Pay Matrix (₹ 53,100–1,67,800) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining.

Sl.No.	Name	Remarks
1	Kangabam Jayanta Singh,	Vice M. Binarani Singha, retired
	Superintendent	_
2	Lourembam Sunil Singh,	Vice Khumanthem Johnnev, retired
	Superintendent	
3	Maibam Sanayaima Meitei,	against the 1 (one) post created vide letter
	Stamp Reporter	No. Judl-1/5/2025-SEC/LAW: dated 7 th April, 2025

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM, Registrar General, High Court of Manipur. ID-DPS-202/1/2025-DPS-DP&S 1/93152/2025

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HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 31st October, 2025

No. HCMEST/35/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rules 6(1) and 7(13) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint the following employees of the High Court of Manipur as "Superintendent" temporarily on promotion in order of merit in the Level-9 of Pay Matrix (₹ 43,300–1,37,100) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of Joining.

Sl.no.	Name and Designation	Remark
1	Shougaijam Kanankumar Singh,	Vice Naorem Rameshwar Singh, retired
	Court Master	
2	Florence Zenmuankim,	Vice Angom Subhaschandra Singh, promoted
	Sr. Judicial Assistant	
3	Oinam Surjit Singh,	against the 1 (one) post created vide letter No.
	Court Master	Judl-1/5/2025-SEC/LAW: dated 7 th April, 2025
4	T. Zamkholet Haokip,	Vice Kangabam Jayanta Singh, promoted
	Sr. Judicial Assistant	

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM, Registrar General, High Court of Manipur. ID-DPS-202/1/2025-DPS-DP&S 1/93152/2025

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PART-IX

GOVERNMENT OF MANIPUR DIRECTORATE OF PRINTING & STATIONERY

NOTIFICATION
Imphal, the 3rd December, 2025

No.: ID-DPS-203/10/2025-DPS-DP&S: It is hereby notified that there were no weekly publications of the Manipur Gazette from 17th September, 2025, till 26th November, 2025, as the Directorate of Printing and Stationery, Manipur, did not receive the relevant documents for the Weekly publication.

> TH. BINODKUMAR SINGH, Assistant Director, Printing & Stationery, Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.